

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.1658
TO BE ANSWERED ON 30.07.2015**

STEPS TO AVERT GRID COLLAPSE

1658. DR. MANOJ RAJORIA:

**Will the Minister of POWER
be pleased to state:**

- (a) whether any safety plan has been formulated to avert grid collapse;**
- (b) if so, the details thereof including administrative and technical steps taken to monitor the efficient functioning of power grids; and**
- (c) the funds allocated in this regard?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL AND NEW & RENEWABLE ENERGY**

(SHRI PIYUSH GOYAL)

(a) & (b): Yes, Madam. The Indian Electricity Grid Code (IEGC) issued by Central Electricity Regulatory Commission (CERC) contains the details of administrative and technical steps including the safety plan to monitor efficient functioning of the power grids so as to avert grid collapses. Plans include, inter-alia, islanding schemes, under frequency relays, special protection schemes, and automatic demand management schemes for secure grid operation. According to IEGC, the overall operation of the inter-regional grids is supervised by the National Load Despatch Centre (NLDC) and the operation of the Regional grids is supervised by the Regional Load Despatch Centres (RLDCs).

(c): The funds for functioning of NLDC / RLDCs, are collected from various power utilities as per Central Electricity Regulatory Commission (Fees and Charges of Regional Load Dispatch Centre and other related matters) Regulations, 2015. Further, the Power System Development Fund (PSDF) which has been operationalised can also be used to implement various protection schemes for grid security.
